

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

110. C.P.(IB)-191(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.04.2024**

NAME OF THE PARTIES: Infinity Enterprises

VS

Shapoorji Pallonji and Company Pvt Ltd

Appearance

For Petitioner : Adv. Yashaswi Pande i/b Adv Pranav Avhad

For Respondent : Adv. Radha Naik i/b. The Law Point

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. Counsel for the CD seeks time to file Reply. Let the reply be filed within two weeks after serving copy to the other side. List on **20.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)